

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-38/2022/3006/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jitu Mani Barman,  
District & Sessions Judge,  
Goalpara.

Dated Guwahati the 11<sup>th</sup> April, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJG/1680, dtd 03.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, i) from the evening of 06.04.2023 till the morning of 10.04.2023, (ii) from the evening of 12.04.2023 till the morning of 18.04.2023 and (iii) from the evening of 19.04.2023 till the morning of 24.04.2023.**

The Addl. District & Sessions Judge, Goalpara and in his absence the Civil Judge & Assistant Sessions Judge, Goalpara and in his absence the CJM, Goalpara and in his absence the in-charge CJM, Goalpara shall remain in charge of your Court and office during your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-38/2022/3007/A, dated 11-04-23**

Copy to :

✓ The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**

*[Signature]*